

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**


APPLICATION NUMBER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : Raffath
NAME OF THE RESPONDENTS : Southern Roofings pvt ltd
UNDER SECTION : Sec 397/398 of CA 1956

ORDER

None appears on behalf of the Applicant.

The Respondent is represented by the Ld. Counsel Mr. Sai Sudharshan through video conferencing mode.

List the matter on **10.05.2023** for further hearing / dismissal.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT